

Filing under clause (d) of sub- regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016										
Name of Corporate Debtor: EPC Constructions India Limited			Liquidation Commencement Date: May 18,2021		List of Stakeholders as on November 28,2023					
S.No.	Category of Stakeholders	Summary of Claims received		Summary of Claims admitted		Amount of contingent claim	Amount of claims rejected	Amount of claim under verification	Details in Annexure	Remarks, if any
		No. of Claims	Amount	No. of Claims	Amount					
1	Unpaid Insolvency Resolution Process Costs								NA	
2	Liquidation Costs incurred till date								NA	
3	Secured Financial Creditors	12	107,761,843,077.23	12	107,664,158,431.33		97,684,645.90			1
4	Unsecured Financial Creditors	4	2,059,093,634.87	3	1,144,345,349.39		1,265,544.85			2
5	Operational Creditors (Workmen)									3
6	Operational Creditors (Employee)	54	153,566,965.02	40	4,114,682.00		149,452,283.02			4
7	Operational Creditors (Government Dues)	11	9,445,860,515.00	6	9,181,005,666.00	-	264,854,849.00			5
8	Operational Creditors (Other than workmen, employees and Government Dues)	323	17,770,381,910.43	198	1,975,812,559.32		15,794,569,351.11			6
9	Other stakeholders, if any (other than financial and operational creditors)	5	6,937,951,472.00	0	0	-	6,937,951,472.00	-		7
	<b>Total</b>	<b>409</b>	<b>144,128,697,574.55</b>	<b>259</b>	<b>119,969,436,688.04</b>	<b>-</b>	<b>23,245,778,145.88</b>	<b>-</b>		

Bank of India submitted claim of ~ INR 91.35 Crore and full amount was admitted. Later on, basis mail received from Bank of India wherein they have mentioned to withdraw their claim, their claim amount has been withdrawn in full and therefore, Bank of India is not considered as Creditor of EPC Constructions India Limited